

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

Endt. No. 4525 / Checker  
III-6-4/2003 (PC Act)

Bilaspur, dated 13<sup>rd</sup> April 2021

Copy of Government Notification endt. No. 4764/1276/XXI-B/C.G./2021, dated 09-04-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding **appointment of Special Judge U/s 3 of Prevention of Corruption Act, 1988 at Bemetara/Mungeli & Janjgir-champa** is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 13) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19) The District and Sessions Judge *Bemetara/Mungeli & Janjgir-champa* for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

*Arjun*  
13.04.21  
I/c Registrar General

**GOVERNMENT OF CHHATTISGARH**  
**LAW & LEGISLATIVE AFFAIRS DEPARTMENT**  
**MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002**

**NOTIFICATION**

Raipur dated .04.2021

F. No. / 1276 /XXI-B/C.G./21. In exercise of the powers conferred by sub-section (1) of Section 3 of the Prevention of Corruption Act, 1988, the State Government, in consultation with the High Court of Chhattisgarh and in compliance of it's Memo No. 4145/Checker/III/6-4/2003 dated 27-03-2021, hereby, makes the following amendments in this Department's previous notifications namely:-

**AMENDMENT**

- (1) In the Notification No. 10159/3787/XXI-B/C.G./13 Dated 30-10-2013, in Serial No.-1 column No.-2, for the words "Additional Sessions Judge, Bemetera " the words "Ist Additional Sessions Judge, Bemetara" shall be substituted.
- (2) In the Notification No. 6610/2033/XXI-B/C.G./17 Dated 18-07-2017, in Serial No.-1 column No.-2, for the words "Additional Sessions Judge, Mungeli" the words "Ist Additional Sessions Judge, Mungeli" shall be substituted.
- (3) In the Notification No. 12281/D2539/XXI-B/C.G./06 Dated 09-10-2006, in Serial No.-2 column No.-2, for the words "Addl. Sessions Judge, Janjgir-Champa" the words "Ist Additional Sessions Judge, Janjgir" shall be substituted.

By order and in the name of the  
Governor of Chhattisgarh,

(Ram Kumar Tiwari)  
Principal Secretary  
Governemnt Of Chhattisgarh  
Law & Legislative Affairs Department

En. No. 4764 /1276//XXI-B/C.G./21.

Naya Raipur, Dated 04.2021

Copy to,

- 01 Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 4145/Checker/III/6-4/2003 dated 27-03-2021
- 02 District and sessions Judge Bemetera,
- 03 District and sessions Judge Janjgir-Champa,
- 04 District and sessions Judge Mungeli,
- 05 Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya Raipur,
- 06 Mahanideshak, Vishesh Police Sthapna, Lokayukt Office Raipur,
- 07 Mahanideshak, Chhattisgarh State Economic Offence Investigation Bureau, C.G.

9 APR 2021

//02//

- 08 Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
- 09 Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh Mantaralaya Mahanadi Bhawan, Atal Nagar Raipur.
- 10 Deputy Director, Govt. Regional Printing Press, in the front of Indrawati Bhawan, Atal Nagar Raipur C.G. for publication in the forthcoming Gazette (Extra Ordinary).  
for information and necessary action.

*(Signature)*  
03.4.21

(Maneesh Kumar Thakur)  
 Additional Secretary  
 Governemnt Of Chhattisgarh  
 Law & Legislative Affairs Department